

NOTES OF THE REGISTRY

Order of 11.6.2001

Copy of Order may be given to both the counsels.

AB
12/6/2001

Ministry
12.06.01
CO.
S.O.C.O.

ORDERS OF THE TRIBUNAL

2. ORDER DATED 12-6-2001.

Heard Shri M.S.Panda, learned counsel for the applicant, Shri K.C.Mohanty, learned Government Advocate for the State of Orissa and Shri B.Dash, learned ASC, appearing for Govt.of India. Applicant has filed a Memo st that he wants to withdraw the OA. In view of this the OA is disposed of as withdrawn.

It is submitted by learned counsel for the applicant that the Court may direct that the order passed by the Tribunal on 11.6.2001 may not be acted upon. As the applicant has withdrawn this O.A. interim order passed on 11.6.2001 automatically stands vacated.

S. J. Jha
Vice-Chairman

12/6/